

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1745 of 2013

Lalita Pal Petitioner

Versus

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Atanu Banerjee, Advocate

For the Respondents : Mr. Rahul Saboo, SC-I

08/ 07.09.2021 Heard through V.C.

2. It has been informed by learned counsel for the State that a supplementary counter affidavit has been filed on 31.08.2021.

3. Office is directed to verify and proceed.

4. Put up this case on **14.09.2021**.

(Deepak Roshan, J.)